

2. *Exclusive Special Courts set up:*

<i>S.No.</i>	<i>Name of the Court</i>	<i>Districts to be covered by the Special Courts</i>
1.	Special Court, Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989, Jaipur.	Jaipur
2.	Special Court, Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989, Jodhpur.	Jodhpur and Jaisalmer
3.	Special Court, Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989, Udaipur.	Udaipur
4.	Special Court, Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989, Ajmer.	Ajmer
5.	Special Court, Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989, Kota.	Kota
6.	Special Court, Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989, Bikaner.	Bikaner

**Sports Complex in Jaipur**

1670. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) Whether Government of Rajasthan has made a request to Union Government for providing a grant of Rs. 2 crores for setting up of a Sports Complex in Jaipur;

(b) Whether the State Government has completed all formalities in this regard; and

(c) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS & SPORTS AND THE DEPARTMENT OF WOMEN & CHILD DEVELOPMENT (KUMARI MAMATA BANERJEE): (a) Yes, Sir.

(b) Yes, Sir.

(c) Government of India have recently approved central assistance of

Rs. 190 lakhs for the construction of a State Level Sports Complex at Jaipur.

[English]

**News item Captioned "Public Target-DDA"**

1671. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the attention of the Government has been drawn to the news item captioned "Public target-DDA" appearing in the Hindustan Times dated March, 1, 1991;

(b) if so, the action taken on the various points brought out therein to revamp the DDA; and

(c) the number of complaints received by the Government against the officials of the DDA for their apathy towards them and the action taken thereon?